Post Offer Advertisement under Regulation 18(12) in terms of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, for the public shareholders of

INLAND PRINTERS LIMITED

Registered Office: 800, 8th Floor, Sangita Ellipse, Sahakar Road, Vile Parle (E), Mumbai-400057;
Tel.: +91-22-40482500; **Fax:** +91-22-40482525; **E-mail:** inlandprintersltd@gmail.com; **CIN:** L99999MH1978PLC020739

OPEN OFFER ("OFFER") FOR ACQUISITION OF UPTO 19,21,600 FULLY PAID-UP EQUITY SHARES OF FACE VALUE ₹ 10/- EACH FROM THE PUBLIC SHAREHOLDERS OF INLAND PRINTERS LIMITED ('TARGET COMPANY') BY MR. KIRAN KUMAR RAMESHBHAI PATEL AND MR. BHAVESH RAMANLAL PATEL (COLLECTIVELY REFERRED TO AS 'ACQUIRERS')

This Post Offer Advertisement is being issued by **Ashika Capital Limited** ('Manager to the Offer'), on behalf of **Mr. Kiran Kumar Rameshbhai Patel** and **Mr. Bhavesh Ramanlal Patel** (hereinafter collectively referred to as 'Acquirers'), in connection with the Offer made by the Acquirers, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ['SEBI (SAST) Regulations, 2011']. The Detailed Public Statement ('DPS') with respect to the Offer was published on November 11, 2014 (Tuesday) in all editions of Financial Express (English), Janasatta (Hindi) and Mumbai Lakshadweep (Marathi).

S. No.	Particulars	Details			
1.	Name of the Target Company	Inland Printers Limited			
2.	Name of the Acquirers	Mr. Kiran Kumar Rameshbhai Patel; and Mr. Bhavesh Ramanlal Patel			
3.	Name of Manager to the Offer	Ashika Capital Limited			
4.	Name of Registrar to the Offer	Sharex Dynamic (India) Private Limited			
5.	Offer details: (a) Date of Opening of the Offer (b) Date of Closing of the Offer	 March 02, 2015 (Monday) March 16, 2015 (Monday)			
6.	Date of Payment of Consideration	March 23, 2015 (Monday)			
7.	**Details of the Acquisition:**	**Proposed in the Offer Document (Letter of Offer)**		**Actuals**	
7.1.	**Offer Price:** Fully Paid-up Equity Shares Partly Paid-up Equity Shares	₹ 5/- per share Not Applicable		₹ 5/- per share Not Applicable	
7.2.	Aggregate Number of Shares Tendered	19,21,600		49,200	
7.3.	Aggregate Number of shares Accepted	19,21,600		49,000	
7.4.	Size of the Offer (Number of Shares multiplied by Offer Price per Share)	₹ 96,08,000		₹ 2,45,000	
		Number	**(%)**	**Number**	**(%)**
7.5.	Shareholding of Acquirers before Agreement / Public Announcement	Nil	Nil	Nil	Nil
7.6.	Shares acquired by way of Agreement	41,37,400	57.31	41,37,400	57.31
7.7.	Shares acquired by way of Open Offer	19,21,600	26.62	49,000	0.68
7.8.	Shares acquired after Detailed Public Statement	Nil	Nil	Nil	Nil
7.9.	Post Offer Shareholding of Acquirers	60,59,000	83.93	41,86,400	57.99
7.10.	Pre & Post Offer Shareholding of Public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
		30,81,400 (42.69%)	11,59,800 (16.07%)	30,81,400 (42.69%)	30,32,400 (42.01%)

The above percentages (%) are calculated based on the Voting Capital of the Target Company.

Capitalised terms used but not defined herein shall have the same meaning assigned to them in the PA, DPS and Letter of Offer.

The Acquirers, severally and jointly, accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under the SEBI (SAST) Regulations, 2011.

A copy of this Post Offer Advertisement will also be available on the websites of SEBI & BSE and at the Registered Office of the Target Company.

Issued by Manager to the Offer:

ASHIKA
GROWING & SHARING WITH YOU

ASHIKA CAPITAL LIMITED
(CIN: U30009WB2000PLC091674)
1008, 10th Floor, Raheja Centre, 214, Nariman Point, Mumbai-400021.
Tel: +91-22-66111700; **Fax:** +91-22-66111710;
E-mail: mbd@ashikagroup.com
Contact Person: Mr. Niraj Kothari / Mr. Narendra Kumar Gamini

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For and on behalf of Acquirers: Mr. Kiran Kumar Rameshbhai Patel & Mr. Bhavesh Ramanlal Patel

Place: Mumbai **Date: March 25, 2015**